

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL APPEAL (DB) No.629 of 2023**

Arising Out of PS. Case No.-1 Year-2021 Thana- N.C.B (GOVERNMENT OFFICIAL)
District- Bhojpur

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1. Shankar Yadav S/O- Ramesh Prasad Yadav Village-Sarbaha Ps- Charahi
Dist- Hazaribagh Jharkhand
 2. Pritam Lakra son of James Lakda @ Jivan James Lakda Village- Taku Ps-
Kuddu Dist- Lohardaga Jharkhand

... .. Appellant/s

Versus

The Union of India through the Intelligence Officer, Narcotices Control
Bureau Bihar

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Ravindra Kumar, Advocate

Mr. Gopal Krishna, Advocate

For the UOI (NCB) : Mr. Bindhyachal Rai, Adv. (Sr. Penal Counsel)

**CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD
and
HONOURABLE JUSTICE SMT. SONI SHRIVASTAVA
ORAL ORDER**

(Per: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD)

6 24-03-2026 This Court has been informed that one of the convicts
from the same trial namely, Nav Kumar Ojha has filed Cr.
Appeal (DB) No. 1014 of 2025 which is pending before this
Bench.

2. It is submitted that since the said Cr. Appeal (DB)
No. 1014 of 2025 arises out of the same impugned judgment
and order, it would be appropriate to hear the present appeal
together with Cr. Appeal (DB) No. 1014 of 2025.

3. We agree with the submissions.

4. Learned counsel for the respondent is present.



5. List this matter together with Cr. Appeal (DB) No. 1014 of 2025 under the heading for hearing immediately after Cr. Appeal (DB) No. 1014 of 2025 is admitted.

6. The said appeal is likely to be listed under appropriate heading on 30.03.2026. Let this case be tagged with the said appeal and listed simultaneously with Cr. Appeal (DB) No. 1014 of 2025 under appropriate heading.

(Rajeev Ranjan Prasad, J)

(Soni Shrivastava, J)

devendra/priyanka

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